

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**


ORDER

In order to meet with the equal distribution of cases, the pending POCSO cases pertaining to Police Stations, as mentioned below in column No.3 pending in the Court mentioned at column No.2 are hereby withdrawn and assigned to the Court mentioned at column No.4, for disposal in accordance with law, with immediate effect. The cases at the stage of Final Argument/Order/Judgment may be retained. The pending cases under CPC Act shall not be transferred.

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Ms. Harleen Singh, ASJ-01 (POCSO)	Police Station : 1. Kirti Nagar	Sh. Ankit Mehta, ASJ (SC-POCSO)-02
2	Ms. Aditi Garg, ASJ-06 (POCSO)	Police Station : 1. Janakpuri Metro Station	

Important Note :-

1. Fresh filing of POCSO cases pertaining to police stations Janakpuri Metro Station is assigned to the Court of Sh. Ankit Mehta, ASJ (SC-POCSO)-02, West District with immediate effect. Fresh filing of POCSO cases pertaining to police station Kirti Nagar will remain with Ms. Richa Manchanda, ASJ (FTSC)(POCSO)-01.
2. The transferor Court shall send the case files/ records/proceedings to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
3. If there is any case connected with the above said cases, the same shall also be sent to the transferee Court alongwith the main case(s).


(VINOD KUMAR) 22/11/23
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) ND

234
642

No. 41228-41241/Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 22/11/23

Copy forwarded to :-

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Judicial Officers Concerned.
3. The Commissioner of Police for information.
4. The Director General of Police for information.
5. The DCP, Outer for information.
6. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
8. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
9. The Reader to the undersigned.
10. The PS to the undersigned.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

J. J. J.
22/11/23

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

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